

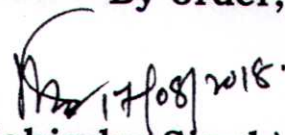
**Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 17.08.2018

NOTICE

All the concerned are hereby informed that all cases listed on **23/08/2018** are advanced to **22/08/2018**. The cases represented on 22/08/2018 will be taken up for hearing and all other cases will be adjourned.

By order,


(Mohinder Singh)
Dy. Registrar(Judl.)

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